

C.C.P. 89/2005 in O.A. 247/2005(D)

9.1.2007

Hon'ble Mr. A. K. Singh, Member (A)  
Hon'ble Mr. M. Kanthaiah, Member (J)

Appl: Sri S. P. Singh.  
Resp: Sri Praveen Kumar for Sri M.K. Singh.

Heard both sides. Counsel for applicant submits that the respondents have complied the orders of the Tribunal in O.A. 247/2005 and aggrieved the said order, he has preferred a fresh O.A. As Such, there is no contempt on the part of the respondents. Hence C.C.P. is closed and notices are discharged.

(M. Kanthaiah)  
Member(J) 9.1.07

(A.K. Singh)  
Member(A)

OR  
copy of order  
dated 9-1-07  
Prepared  
B  
10-1-07